

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 633/TT/2025**

- Subject** : Petition for truing up of the transmission tariff for the 2019-24 period and determination of the transmission tariff for the 2024-29 period for the Combined Transmission System associated with Faridabad Gas Based Combined Cycle Power Project in the Northern Region under Section 62 read with Section 79(1)(d) of the Electricity Act, 2003 and under Regulation 15(1)(a) and Regulation 23 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 read with the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024.
- Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondents** : Haryana Power Purchase Centre (HPPC) and Others
- Date of Hearing** : **13.10.2026**
- Coram** : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member  
Shri Ravinder Singh Dhillon, Member
- Parties Present** : Ms. Ranjitha Ramachandran, Advocate, PGCIL  
Shri Venkatesh, Advocate, NTPC  
Shri Akash Lamba, Advocate, NTPC  
Shri Vedant Choudhary, Advocate, NTPC  
Ms. Shree Dwivedi, Advocate, HPPC  
Shri Zafrul Hasan, PGCIL  
Shri Angaru Narsh Kumar, PGCIL  
Shri Gajendra Sinh Vasava, NLDC  
Ms. Himani Dutta, NLDC

**Record of Proceedings**

The matter was heard virtually.

2. At the outset, the learned counsel for Haryana Power Purchase Centre (HPPC) sought a pass over due to the non-availability of the main counsel. The learned counsel for NTPC Limited opposed the same and requested an adjournment.
3. Further, the learned counsel for the Petitioner did not object to an adjournment being granted; however, she requested for a shorter date to be given in the matter. Accordingly, the Commission adjourned the matter.



4. This Petition will be listed for hearing on **10.11.2026**.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

